

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 29/2023

In the matter of: -

In re: "4 dead after crackers dumped in a house explode in Tamil Nadu", published in the Times of India dated 02.01.2023

INDEX

S. No.	Particulars	Page No.
1.	Report in compliance to notice dated 09.01.2023 issued by Hon`ble NGT (PB) in O.A. No. 29 of 2023, In re: "4 dead after crackers dumped in a house explode in Tamil Nadu", published in the Times of India dated 02.01.2023	
2.	Annexure I: A copy of notice dated 09.01.2023 issued by Hon`ble NGT (PB) in O.A. No. 29 of 2023.	
3.	Annexure II: A copy of Report of the investigation conducted by Tamilnadu Pollution Control Board.	
4.	Annexure III: A copy of First Information Report (FIR) filed by Police department.	

(S. K. Gupta)
Scientist-E

Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi- 110032

Place: Delhi
Date: 23.01.2023

Report w.r.t Notice issued by Hon'ble NGT in Suo Moto matter - OA No. 29/2023 on 09.01.2023 In re: "4 dead after crackers dumped in a house explode in Tamil Nadu", published in the Times of India dated 02.01.2023.

As per news published in The Times of India dated 02.01.2023, four people including three women died and eight others were injured after a firecracker blast ripped through a house at Mohanur village in Namakkal district Saturday.

The Hon'ble Tribunal directed Respondents to prepare the response. The matter is listed for hearing before Hon'ble Tribunal on 24.01.2023.

Taking Suo-Moto cognizance of the news, Hon'ble NGT issued notice to various agencies including Central Pollution Control Board and directed as follows:

"Take notice that OA No. 29/2023 Titled "4 dead after crackers dumped in a house explode in T.N.", will be listed before the Hon'ble Tribunal at Faridkot House, Copernicus Marg, new Delhi-110001 on 24th January, 2023 through Physical Hearing (with Hybrid Option), when you may appear before the Hon'ble Tribunal either in person or by a pleaded duly instructed, with your response.

A copy of the Hon'ble NGT notice dated 09.01.2023 is annexed as **Annexure-I**.

In compliance to the aforesaid order of Hon'ble NGT, CPCB vide letter dated 17.01.2023 requested Tamil Nadu Pollution Control Board (TNPCB) to investigate the matter and provide Action Taken Report. Accordingly, the site/unit was investigated by the representatives of TNPCB to know the facts of the matter. Report of the investigation is annexed as **Annexure-II**.

The following are placed on record based on the information shared by TNPCB:

- i. During inspection it was observed that the explosion has occurred in an illegal retail sales stock building located at the premises of Mr. Thillaikumar at Mettu Theru, Mohanur.
- ii. The above said unit is not a manufacturing unit and it is a retail stock unit.
- iii. It was reported that accident occurred on 31.12.2022 around 3 AM. For new year celebration the house owner has stocked the fire crackers. Suddenly at around 3 AM the explosion has occurred, the reason for explosion yet to investigate.
- iv. The house owner (Mr. Thillaikumar), his wife (Mrs. Priya) and Mother (Mrs Selvi) and one lady residing in the nearby has died in the accident.
- v. The building in which explosion occurred was found to be completely collapsed.
- vi. The Police department has filed FIR and reported that the investigation is underway. A copy of FIR is attached as **Annexure- III**.

By Email

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
FARIDKOT HOUSE, COPERNICUS MARG
NEW DELHI- 110001**

Date: - 09.01.2023

To,

1. Member Secretary, Tamil Nadu Pollution Control Board,
(044- 22353145, tnpcb-chn@gov.in, grievance@tnpcb.gov.in)
2. Member Secretary, Central Pollution Control Board,
(011-22303655, msecb.epcb@nic.in)
3. Director, Industrial safety and Health Tamil Nadu,
(044-22502103, cif@tn.gov.in)
4. District Collector/Magistrate, Namakkal, Tamil Nadu,
(04286-281100, collrnmk@nic.in)

Subject: - Notice of hearing in Suo Motu matter In re: News item published in the newspaper The Times of India, dated 02.01.2023 entitled “**4 Dead after crackers dumped in a house explode in T.N.**”.

NOTICE

Take notice that **OA No. 29/2023** (Copy enclosed) Titled “**4 Dead after crackers dumped in a house explode in T.N.**” will be listed before the **Hon’ble Tribunal at Faridkot House, Copernicus Marg, New Delhi- 110001 on 24th January, 2023** through Physical Hearing (With Hybrid Option), when you may appear before the Hon’ble Tribunal either in person or by a pleader duly instructed, with your response.

Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

Given under my hand and the seal of this Tribunal, on this 09th January, 2023.

Note: (For Orders, Cause Lists & other information, please visit our website www.greentribunal.gov.in)


59/1/2023
**Registrar General
National Green Tribunal**



TAMIL NADU POLLUTION CONTROL BOARD

From Er. K.Manivannan, M.E., District Environmental Engineer(a/c), Tamil Nadu Pollution Control Board Collectorate Campus, Near RTO Office, Namakkal – 637 003.	To The Member Secretary, Tamil Nadu Pollution Control Board, 76, Mount Salai, Guindy, Chennai-32.
---	--

Lr. No. :F.NGT/DEE/TNPCB/ NML/2023, dated; 20.01.2023.

Sir,

Sub: TNPC Board, Namakkal - Notice of hearing dated 09.01.2023 received from Hon'ble NGT (PB) in Suo Moto matter In re: News item published in the newspaper the Times of India dated 02.01.2023 entitled 4 dead after crackers dumped in a house explode in T.N - Report – Submitted - Reg.

Ref: CPCB letter No. CM-13011/6/ 2023-LAW-HO- CPCB- HO, dated: 17.01.2023.

With reference to the above cited, I submit that the field inspection of the said accident spot was done and the report on current status and the action taken is enclosed herewith.

This is submitted for favour of kind information and necessary action please.

Encl: As above.

K.M. Manivannan
20/01/2023
District Environmental Engineer(a/c),
Tamil Nadu Pollution Control Board,
Namakkal.

Copy submitted to the Joint Chief Environmental Engineer (M), TNPCB, Salem for kind information please.

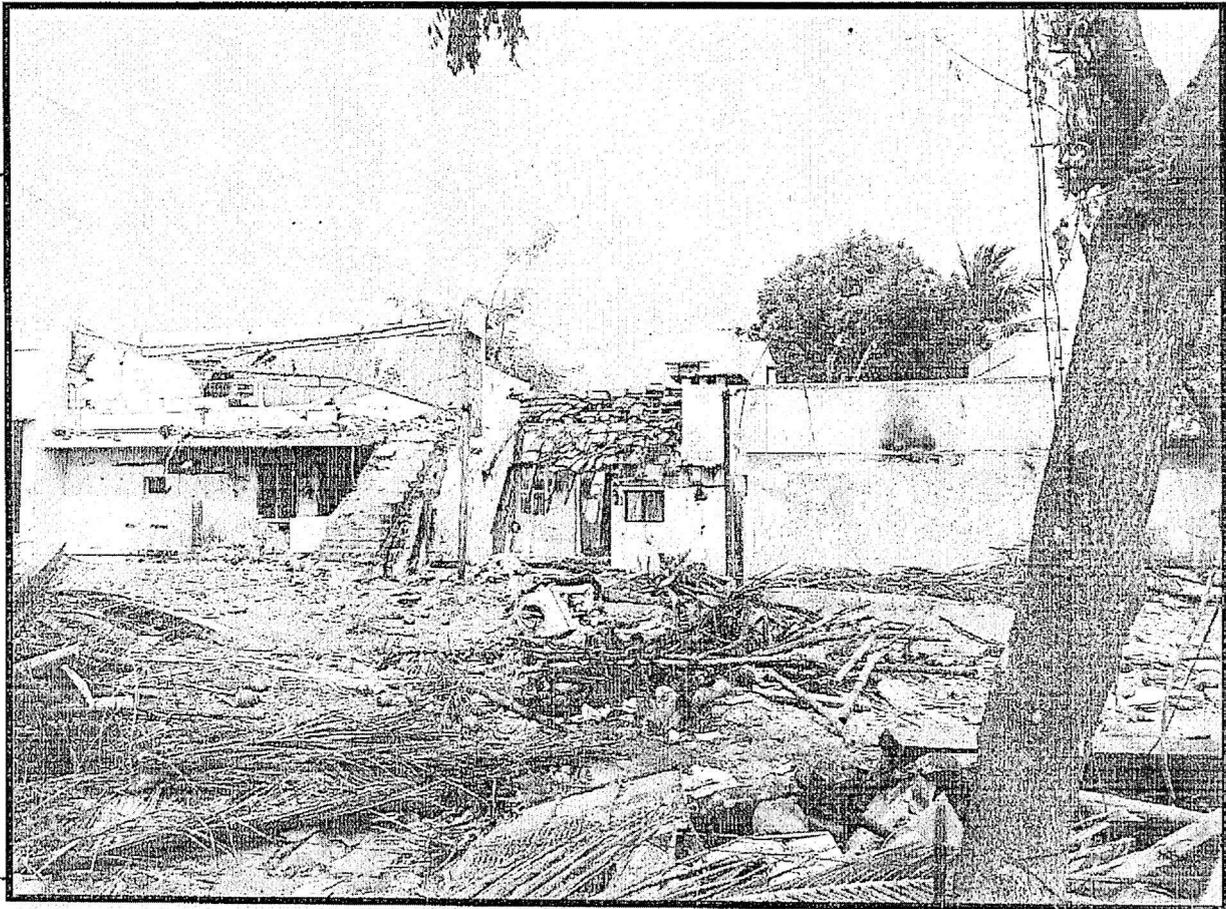
REPORT ON FIRE CRACKERS EXPLOSION OCCURED AT METTU THERU,
MOHANUR, MOHANUR TALUK, NAMAKKAL DISTRICT.

The site was inspected by the Assistant Engineer, Tamilnadu Pollution Control Board, Namakkal on 20.01.2023. During inspection it was observed that the explosion has occurred in an illegal retail sales stock building located at the premises of Mr.Thillaikumar at Mettu Theru, Mohanur. It is not a manufacturing unit and it is just a retail stock point. It was reported that the accident occurred around 3 AM on 31.12.2022. For selling of crackers for new year celebration the house owner has stocked the fire crackers. But suddenly the explosion has occurred and the reason for explosion not yet confirmed. The house owner (Mr. Thillaikumar), his wife(Mrs. Priya), and Mother (Mrs. Selvi) has died in the accident. Also one lady (Mrs. Periyakkal) residing near the spot also died. Few of the other neighbours had injuries and recovered after treatment in hospital. The photographs showing the current status of the accident spot along with the damaged caused to the adjacent buildings is enclosed here with. The building in which the crackers were stocked was found to be completely collapsed and after the removal debris at present the spot is found be vacant with few fired residues. The police department has filed FIR under section 286, 329/2022 and 304A, 337 IPC against Mr.Thillaikumar who has expired in accident. The copy of FIR is enclosed here with. It was also reported by the police authorities that the investigation is going on. It is also submitted that since it is a fire accident occurred in a illegal retail stock point of crackers and no manufacturing activity was carried out in that spot the matter will not come under TNPCB preview.

K. N. S. S.
20/01/2023
District Environmental Engineer(a/c),
Tamil Nadu Pollution Control Board,
Namakkal.

20/1/23

PHOTOGRAPHS SHOWING - FIRE CRACKERS EXPLOSION OCCURED AT
METTU THERU, MOHANUR, MOHANUR TALUK, NAMAKKAL DISTRICT



FIRST INFORMATION REPORT

முதல் தகவல் அறிக்கை
(Under Section 154 Cr.P.C)
(கு.ந.வி.தொ.பிரிவு 154 இன் கீழ்)

TAMIL NADU POLICE
INTEGRATED INVESTIGATION FORM-I

C
11877800

1. District: NAMAKKAL மாவட்டம்	PS: MOHANUR காவல் நிலையம்	Year: 2022 FIR No. 329 ஆண்டு முதலி. எண்	Date: 31-12-2022 நாள்
2. Act(s) சட்டம் INDIAN PENAL CODE, 1860 INDIAN PENAL CODE, 1860 INDIAN PENAL CODE, 1860			Sections பிரிவுகள் 286 304(A) 337
3. (a) Occurrence of Offence Day: SATURDAY குற்ற நிகழ்வு நாள் Time Period: On நேர அளவு		Date From: 31-12-2022 நாள் முதல் Time from: 03.30 Hrs நேரம் முதல்	Date To: நாள் வரை Time To: நேரம் வரை
(b) Information received at PS. 31-12-2022 Date: காவல் நிலையத்திற்கு தகவல் கிடைத்த நாள்		Time: 06.00 Hrs நேரம்	(c) General Diary Reference: Entry No(s) பொது நாட்குறிப்பில் பதிவு விவரம் எண் Time: நேரம்
4. Type of Information: WRITTEN தகவலின் வகை			
5. Place of Occurrence: (a) Direction and Distance from PS: குற்ற நிகழ்விடம் (அ) காவல் நிலையத்திலிருந்து எவ்வளவு தூரமும், எத்திசையும்		NORTH & 1.0 Km	Beat Number: BEAT-1 முறைக் காவல் எண்
(b) Address: மோகனூர் காவல் நிலைய சரகம் மேட்டுத்தெருவில் உள்ள தில்லைக்குமாரின் வீட்டில் முகவரி			
(c) In case, outside limit of this Police Station, then the Name of P.S: இக்காவல் நிலைய எல்லைக்கப்பால் நடந்து இருக்குமாயின் அந்நிலையில், அந்த கா.நி பெயர்			District: மாவட்டம்
6. Complainant/Informant (a) Name: SUMATHI குற்றமுறையிட்டாளர் / தகவல் தந்தவர் பெயர்		(c) Date/Year of Birth: 1979 நாள் / பிறந்த ஆண்டு	(d) Nationality: INDIA நாட்டினம்
(b) Father's/Husband's Name : தந்தை / கணவர் பெயர்			
(e) Passport No.: வெளிநாட்டு கடவுச்சீட்டு எண்	Date of Issue: வழங்கப்பட்ட நாள்		Place of Issue: வழங்கப்பட்ட இடம்
(f) Occupation: GOVT. OFFICIAL NON-GAZETTED தொழில்			
(g) Address: V.A.O, MOHANUR VILLAGE, MOHANUR TK, NAMAKKAL DT முகவரி			
7. Details of Known/Suspected/Unknown accused with full particulars தெரிந்த / ஐயப்பாட்டிற்குரிய / தெரியாத குற்றம் சாட்டப்பட்டவரின் முழுமையான விவரங்கள்			
இறந்து போன தில்லைக்குமார்			
8. Reasons for delay in reporting by the complainant/Informant: குற்றமுறையிட்டாளரால் / தகவல் கொடுப்பவரால் முறையிட்டதில் தகவல் கொடுப்பதில் தாமதம்			
9. Particulars of the properties stolen/Involved: கவ்வாடப்பட்ட / களவிற்குள்ளான சொத்துக்களின் விவரம்			
10. Total value of properties stolen/Involved: கவ்வாடப்பட்ட / களவிற்குள்ளான சொத்துக்களின் மொத்த மதிப்பு			
11. Inquest Report/ Un-natural death Case No. If any: பிண விசாரணை அறிக்கை / இயற்கைக்கு மாறான இறப்பு எண் ஏதேனும் இருந்தால்			

12. FIR Contents :

முதல் தகவல் அறிக்கையின் சுருக்கம்

பணிந்து அனுப்பப்படுகிறது :- இன்று 31.12.2022 ம் தேதி காலை 06.00 மணிக்கு காவல் உதவி ஆய்வாளர் ச. தூர்க்கைசாமி ஆகிய நான் நிலைய அலுவலில் இருந்த போது நாமக்கல் மாவட்டம், மோகனூர் வட்டம், மோகனூர் டவுன் கிராம நிர்வாக அலுவலராக பணிபுரிந்து வரும் ப. சுமதி வயது 43 என்பவர் நிலையம் ஆஜராகி கொடுத்த எழுத்துமூலமான புகாரினை பெற்று வழக்கு பதிவு செய்யப்பட்டதின் விவரம் பின்வருமாறு. அனுப்புநர், ப. சுமதி, கிராம நிர்வாக அலுவலர், மோகனூர் கிராமம், மோகனூர் வட்டம், நாமக்கல் மாவட்டம், பெறுநர், காவல் ஆய்வாளர் மோகனூர், காவல் நிலையம், ஐயா, நான் நாமக்கல் மாவட்டம், மோகனூர் வட்டம், மோகனூர் கிராம நிர்வாக அலுவலராக கடந்த ஆறு மாதமாக பணிபுரிந்து வருகிறேன். இன்று 31.12.2022 ந் தேதி அதிகாலை 3.30 மணியளவில் எனது கிராம உதவியாளர் கருப்பண்ணன் என்பவர் கொடுத்த தகவலின் பேரில் உடன் நான் மோகனூர் மேட்டுத்தெரு சென்று பார்த்த போது மேட்டுத் தெருவில் தில்லைக்குமார் த/பெ. கிருஷ்ணமூர்த்தி என்பவர் அவரது வீட்டில் அரசு அனுமதியில்லாமல் பட்டாசு வைத்திருந்ததால் எதிர்பாராமல் வெடித்து அருகில் இருந்த வீடுகள் தீப்பிடித்தும் பட்டாசு வெடித்து கொண்டிருந்தது. அருகில் இருந்த வீடுகளில் இருந்த 1. பழனியம்மாள் க/பெ. சின்னதுரை 2. அன்பரசன் த/பெ. சண்முகம் 3. கார்த்திக்கேயன் த/பெ. துரைசாமி .4. செந்தில்குமார் த/பெ கருப்பண்ணன் ஆகியோர்கள் காயமடைந்ததால் அவர்களை காவல் துறை உதவியுடன் நாமக்கல் அரசு மருத்துமனைக்கு சிகிச்சைக்காக 108 ஆம்புலன்ஸ் மூலம் அனுப்பி வைத்தோம் அங்கு தீயணைப்பு துறையினர் வந்து தீயை அனைத்து பிறகு பார்த்ததில் பெரியக்காள் க/பெ. ஆறுமுகம் (வயது சுமார் 70) என்பவர் தீயில் கருகிய நிலையில் இருந்து கிடந்தார். மேலும் கனகசாந்தி என்பவர் வீட்டின் மேல் ஆஸ்பெட்டாஸ் சீட்டில் தில்லைக்குமார் இறந்து கிடந்தார். இவருக்கு வயது சுமார் 35 இருக்கும். தில்லைக்குமார் வீட்டில் JCP இயந்திரம் மூலம் வீட்டின் இடிபாடுகளை அகற்றி பார்த்த போது தில்லைக்குமாரின் மனைவி பிரியா(வயது சுமார் 30) மற்றும் தாயார் செல்வி (சுமார் வயது -60) ஆகியோரும் இறந்து கிடந்தனர். அவர்களது நான்கு பேரின் உடல்களையும் நாமக்கல் அரசு மருத்துவமனைக்கு காவல்துறை உதவியுடன் 108 ஆம்புலன்ஸ் மூலம் அனுப்பி வைக்கப்பட்டது. இச்சம்பவத்தால் தில்லைக்குமாரின் வீட்டின் அருகில் இருந்த சுமார் 25 வீடுகள் சேதமடைந்து உள்ளது என தெரியவருகிறது. எனவே இந்த தீ விபத்து சம்பவம் குறித்து உரிய நடவடிக்கை மேற்கொள்ளுமாறு கேட்டுக் கொள்கிறேன். இப்படிக்கு Sd/xxx ப. சுமதி VAO 31.12.2022 மோகனூர் கிராமம்.

மேற்படி வாதியின் எழுத்துமூலமான புகாரின் பேரில் மோகனூர் காவல் நிலைய குற்ற எண்:- 329/2022 U/S 286,304(A),337 IPC - ஆக வழக்கு பதிவு செய்து முதல் தகவல் அறிக்கையின் அசலையும், வாதியின் புகாரினையும் இணைத்து கனம் குற்றவியல் நீதித்துறை நடுவர் எண்-II நாமக்கல் அவர்களுக்கு அனுப்பியும், மற்ற நகல்களை சம்மந்தப்பட்ட காவல் அதிகாரிகளுக்கு அனுப்பியும்,

இவ்வழக்கை புலன் விசாரணைக்காக நாமக்கல் உட்கோட்ட காவல் துணைகண்காணிப்பாளர் அவர்களின் பார்வைக்கு வைக்கப்பட்டது.

13. Action Taken: Since the above report reveals Commission of Offence(s) u/s as mentioned in Item No.2, registered case and Directed SURESH S, DSP to took up the investigation.

எடுக்கப்பட்ட நடவடிக்கை : மேலே குற்ற முறையீட்டில் உள்ளவை பிரிவு 2 -ல் கூறப்பட்ட சட்ட பிரிவுப்படியான குற்றமாக வழக்கு பதிவு செய்து SURESH S, DSP பணியாளரின் புலனாய்வுக்கு எடுத்துக்கொள்ள பணிக்கப்பட்டது

FIR read over to the Complainant/Informant, admitted to be correctly recorded and a copy given to the Complainant/Informant free of cost.
மு.த.அ. குற்றமுறையீட்டாளருக்கு / தகவல் தந்தவருக்கு படித்துக்காட்டி, அது சரியாக எழுதப்பட்டு இருப்பதாக ஏற்றுக்கொள்ளப்பட்டு, அதன்படி நகல் ஒன்று இலவசமாக கொடுக்கப்பட்டது

14. Signature / Thumb Impression of the Complainant/Informant
குற்றமுறையீட்டாளர் / தகவல் கொடுப்பவரின் ஒப்பம் / பெருவிரல் இரேகைப் பதிவு

15. Date & Time of despatch to the court: 31-12-2022
நீதிமன்றத்திற்கு அனுப்பப்பட்ட நாள்/நேரமும்

Signature of the Officer in-charge, Police Station
காவல் நிலைய பொறுப்பு அலுவலரின் ஒப்பம்

Name : DURGAISAMY S
பெயர்

Rank : SUB No.:
INSPECTOR OF எண்
POLICE

நிலை